



Appellate Tribunal for Electricity - 795/2026

Ministry of Power

File No.23/03/2026-Admn/Office Assistant

APPELLATE TRIBUNAL FOR ELECTRICITY

Ministry of Power

Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi-110 003

Dated the 10th August, 2026

Notice

Subject: Notice Inviting Tender for hiring of Office Assistant (15 Nos.) in APTEL on outsourced basis through GeM Portal (Bid No. GEM/2026/B/7885629 dated 06.08.2026).

It is hereby informed that the Appellate Tribunal for Electricity (APTEL) has invited bids through Government e-Marketplace (GeM) Portal for hiring of Fifteen (15 Nos.) Office Assistants for a period of One (01) year vide Bid No. GEM/2026/B/7885629 dated 06.08.2026.

2. The tender has been floated through GeM in compliance with Rule 201(ii) of GFR, 2017.
3. The tender will be processed on GeM Portal along with Additional Terms and Conditions approved by the Competent Authority.
4. Interested agencies/firms providing Manpower may participate in the bidding process through GeM Portal. Detailed tender documents, eligibility conditions, scope of work and terms & conditions will be available on the GeM Portal and on the official website of APTEL. **(Copy Attached).**

This circular is being uploaded for wide publicity in accordance with the provisions of GFR, 2017.


(Jugnu Kumar)

Admn.-Cum-Accounts Officer

To
Deputy Registrar (NS) — with the request to kindly get uploaded the same on the website of APTEL.


for uploading on the website

Samrath YP (IT)